GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION No.3004 TO BE ANSWERED ON 06.08.2018

Boarding Schools for Girls

3004. SHRI R. GOPALAKRISHNAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government plans to set up boarding schools especially for girl children in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has identified the places where these schools to come up, State-wise; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) & (b): Yes, Madam. Kasturba Gandhi Balika Vidyalayas (KGBVs) were sanctioned under the erstwhile Sarva Shikha Abhiyan (SSA) as residential schools at upper primary level for girls belonging to disadvantaged groups such as SC, ST, OBC, Minority and Below Poverty Line(BPL). The Girls Hostel Component of erstwhile Rashtriya Madhyamik Shiksha Abhiyan(RMSA) which was operational till the year 2017-18 provided hostel facility for girl students in the age group of 14-18 years, studying in classes IX to XII and belonging to SC, ST, OBC, Minority communities and Below Poverty Line families.

Under the newly launched Integrated Scheme of School Education-Samagra Shiksha, effective from the year 2018-19, provision has been made to upgrade the existing KGBVs at upper primary level to upto senior secondary level. The scheme envisages to provide access and quality education to girls from disadvantaged groups by setting up residential schools from upper primary to senior secondary level and to ensure smooth transition of girls from elementary to secondary and up to class XII wherever possible.

(c) & (d): The KGBVs are set up in Educationally Backward Blocks (EBBs) of a State/UT where the female rural literacy rate is below the national average. A total of 3703 Kasturba Gandhi Balika Vidyalayas (KGBVs) have been sanctioned in the country till 2017-18 under SSA, out of which 3697 KGBVs are functional with an enrolment of 378926 girls. Against a total 2549 Girls Hostels sanctioned under RMSA up to 2017-18, 1314 Girls Hostels are functional having an enrolment of 120248 girls. A State/UT-wise list of KGBVs and Girls Hostels sanctioned is annexed.

ANNEXURE REFERRED TO IN REPLY TO PART (c) & (d) OF LOK SABHA UNSTARRED QUESTION NO. 3004 TO BE ANSWERED ON 06.08.2018 ASKED BY SH. R. GOPALAKRISHNAN REGARDING 'BOARDING SCHOOLS FOR GIRLS'

S. No.	State	Total No. of KGBV Sanctioned	Total No. of GHs Sanctioned
1	Andhra Pradesh	352	235
2	Arunachal Pradesh	48	30
3	Assam	67	81
4	Bihar	535	425
5	Chhattisgarh	93	74
6	D & N Haveli	1	1
7	Gujarat	89	85
8	Haryana	36	36
9	Himachal Pradesh	10	5
10	J & K	99	68
11	Jharkhand	203	194
12	Karnataka	71	74
13	Kerala	0	1
14	Madhya Pradesh	207	201
15	Maharashtra	43	43
16	Manipur	11	5
17	Meghalaya	10	9
18	Mizoram	1	1
19	Nagaland	11	11
20	Odisha	182	173
21	Punjab	22	21
22	Rajasthan	200	186
23	Sikkim	1	0
24	Tamil Nadu	61	44
25	Telangana	475	260
26	Tripura	9	9
27	Uttar Pradesh	746	191
28	Uttarakhand	28	19
29	West Bengal	92	67
	Grand Total	3703	2549

State-wise list of KGBVs and GHs sanctioned till 2017-18